

(b) Class I	..	6
Class II	..	11
Class III	..	25
Class IV	..	38

(c) Nil

Comments on Vigilance and S. P. E. by One-Man Expert Committee on Claims

6361. SHRI CHANDRIKA PRASAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether One-Man Expert Committee on Claims headed by Shri R. B. Lal, Vide paras 5211 and 5212 of Chapter 52 has adversely commented on the dealing of cases by the Vigilance and S. P. E. ;

(b) if so, the recommendations of the Committee ; and

(c) the action taken by Government thereon .

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). The Expert Committee on claims headed by Shri R. B. Lal has not recommended on the manner of investigation of cases. The Committee has brought out two points :

(i) the Vigilance of the S. P. E. should not review the punishments inflicted on cases of procedural irregularities or ask for a review or enhancement of the punishment in such cases ;

(ii) the S. P. E. and the Vigilance should not pursue mistakes or irregularities that do not have a corruption angle ;

(c) the present practice is for the Vigilance to call for the papers wherein punishments awarded are not commensurate with the gravity of the offence. In such cases the vigilance request the disciplinary authority to reconsider the punishment awarded. Such cases are few and far between.

As regards cases wherein only departmental irregularities are there, they are not taken up for investigation unless there is a potential vigilance angle to it. It may, however, be stated that it is very difficult to decide in a number of cases that there is no vigilance angle at all. This is the present practice.

However, as regards the recommendation of the Committee they are under consideration.

दिल्ली क्लाय मिल्स में अनुमति प्राप्त स्पिंडलों की संख्या

6362. श्री ओंकार लाल बेरवा : क्या बिबेश व्यापार मंत्री यह बनाने की कृपा करेंगे कि :

(क) दिल्ली क्लाय मिल्स को 8 फरवरी, 1971 तक कितने स्पिंडल करघे (लूम) चलाने की अनुमति है ; और

(ख) इस समय दिल्ली क्लाय मिल्स को कितने स्पिंडल और करघे (लूम) चलाने की अनुमति है ?

बिबेश व्यापार मंत्रालय में उप-मंत्री (श्री ए० सी० जार्ज) : (क) और (ख). दिल्ली क्लाय मिल्स को 76,508 तकुओं तथा 1452 करघों की पंजीकृत/लायसेंस प्राप्त क्षमता है। मिन को, जनवरी, 1971 में अपने 35,000 तकुए तथा 500 करघे दामना-पिलखवा स्थित अपने मभूह को दूसरी संस्था को अन्नरित करने की अनुमति दी गई थी।

Measures taken to effect economy in National Projects Construction Corporation

6363. SHRI K. SURYANARAYANA : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 3802 on the 25th April, 1972 regarding loss incurred to National Projects Construction Corporation and state the positive measures taken to effect economy in expenditure on the Establishment (Gazetted and non-Gazetted), Allowances and Contingencies, both in the Headquarters Office and Field Offices of the National Projects Construction Corporation, in view of the mounting recurring losses ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : In order to effect economy the Corporation has not resorted to any fresh recruitment during the last 5 years. Whenever new units are sanctioned, adjustments are made out of the existing staff. The Corporation also review the staff position both at Headquarters office